

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

(This the **15th** Day of **March**, 2021)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Tarun Shridhar, Member (Administrative)

Original Application No.331/00738/2017

Raj Karan aged about 56 years S/o late Jagmohan Resident of EA-398. A.D. A Colony, Naini, Allahabad and serving in the office of Central Ordnance Depot, Chheoki, Allahabad.

..... **Applicant**

By Advocates: Shri M.K. Yadav

Versus

1. The Union of India, through Defence Secretary Ministry of Defence Govt. of India South Block New Delhi – 110011.
2. Union of India through its Secretary, Ministry of Labour, Shram Shakti Bhawan, New Delhi – 110001.
3. Adjutant General, Chairman JCM, Army Headquarters Council, MP-4 (Civ), Integrated Headquarters of MoD (Army), West Block -3, R.K. Pram, New Delhi.

..... **Respondents**

By Advocates: Shri L.M. Singh
Shri Raghvendra Pratap Singh

O R D E R

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Shri M.K. Yadav, learned counsel for the applicant, Shri Raghvendra Pratap Singh along with Shri L.M. Singh, learned counsel for the respondents, all are present in court.

2. 04 OAs (OA No.741/2017, OA No.309/2019, OA No.738/2017 and OA No.832/2017) are listed at same serial number. In OA No.738

of 2017 (Raj Karan vs. Union of India & Ors), Shri M.K. Yadav, Advocate has appeared on behalf of the applicant, who submitted that Shri Swayambar Lal, who was earlier counsel for the applicant in this OA has expired and now he has filed his Vakalatnama in this OA. He further submitted that the applicant does not want to pursue further this OA and the same may be dismissed as withdrawn.

3. Learned counsel for the respondents have no objection against the aforesaid prayer.

4. In view of the above, the OA No.738 of 2017 is dismissed as withdrawn. Interim order stands vacated.

5. There shall be no order as to costs.

Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during virtual hearing.

(Tarun Shridhar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

Sushil